

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25333/2025 BLAPL/8807/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /145 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000740/2025
2	D-BLAPL/25405/2025 BLAPL/8808/2025	ALOK SAHU VS STATE OF ODISHA	RAMESH AGARWAL VS	KHARIAR /196 /2025 J.M.F.C.,KHARIAR(Nuapada ) CT/0000194/2025
3	D-BLAPL/25337/2025 BLAPL/8809/2025	RABINDRA MOHARANA @ RABI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /211 /2025 S.D.J.M.,PURI(Puri) GR/0000584/2025
4	D-BLAPL/25406/2025 BLAPL/8810/2025	PRAKASH JAGDALA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /221 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000214/2025
5	D-BLAPL/25341/2025 BLAPL/8811/2025	SURJYA NARAYANA SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /328 /2025 J.M.F.C.,PIPLI(Puri) GR/0000483/2025
6	D-BLAPL/25059/2025 BLAPL/8812/2025	LOKANATH PATTANAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /424 /2025 J.M.F.C,TALCHER(Anugul ) GR/0000913/2025
7	D-BLAPL/25344/2025 BLAPL/8813/2025	NANDINI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKI /374 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000585/2025
8	D-BLAPL/25426/2025 BLAPL/8814/2025	AJU PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHAIRA /79 /2021 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000099/2021
9	D-BLAPL/25347/2025 BLAPL/8815/2025	ARSAFUL MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASO Spl/0000039/2025
10	D-BLAPL/25453/2025 BLAPL/8816/2025	SUBHASISH SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000065/2025
11	D-BLAPL/25456/2025 BLAPL/8817/2025	DUKHA @ BRAJA KISHORE NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /21 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000133/2025

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12	D-BLAPL/25395/2025 BLAPL/8818/2025	PRASANNA SENAPATI VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	ANGUL TOWN /615 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001295/2025
13	D-BLAPL/25323/2025 BLAPL/8819/2025	MAHENDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000119/2025
14	D-BLAPL/25400/2025 BLAPL/8820/2025	RAJENDRA SEULA @ CHAPURI @ RAJA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	BALIPATNA /294 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001176/2025
15	D-BLAPL/25327/2025 BLAPL/8821/2025	SK.ANISH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /673 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000019/2025
16	D-BLAPL/25331/2025 BLAPL/8822/2025	SRIBANTA DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /93 /2022 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0001336/2022
17	D-BLAPL/25404/2025 BLAPL/8823/2025	RAJA TANDON @ AKASH TANDON VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITLAGARH) /50 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000028/2025
18	D-BLAPL/25386/2025 BLAPL/8824/2025	LITU MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /355 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000436/2025
19	D-BLAPL/25388/2025 BLAPL/8825/2025	SOLOV ADHIKARI @ SOLU VS STATE OF ODISHA	RAMDAS ACHARY VS	NARLA /163 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000313/2025
20	D-BLAPL/25076/2025 BLAPL/8826/2025	PRATEEK @ HARIPADA SARKAR VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001320/2025
21	D-BLAPL/24310/2025 BLAPL/8827/2025	A.UDAYA @ A.UDAYA KIRAN VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	DARGHA BAZAR /174 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000113/2025
22	D-BLAPL/24675/2025 BLAPL/8828/2025	MINATI MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /539 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001077/2025
23	D-BLAPL/25391/2025	SOURABHA MAHAKUD @ SOURAV MAHAKUD	AMLAN MOHANTY	RUGUDI /48 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8829/2025	VS STATE OF ODISHA	VS	A.D.J.,CHAMPUA(Kendujhar) ST/0000121/2025
24	D-BLAPL/25054/2025 BLAPL/8830/2025	CHHEDU MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	DHARMABANDHA PS /61 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000492/2025
25	D-BLAPL/25349/2025 BLAPL/8831/2025	JITENDRA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /127 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000138/2025
26	D-BLAPL/25245/2025 BLAPL/8832/2025	RAJU SWAIN @ RAJKISHOR SWAIN VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /2 /2004 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000012/2004
27	D-BLAPL/25250/2025 BLAPL/8833/2025	HIPI @ PANCHANAN DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMBHA (KHALLIKOTE) /612 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001732/2025
28	D-BLAPL/25354/2025 BLAPL/8834/2025	NABAKUMAR SAMAL VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	ODAGAON /181 /2025 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000280/2025
29	D-BLAPL/25261/2025 BLAPL/8835/2025	GADADHAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /939 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000062/2025
30	D-BLAPL/25274/2025 BLAPL/8836/2025	GULSAN KUMAR SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JONK /167 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000039/2025
31	D-BLAPL/25277/2025 BLAPL/8837/2025	DINABANDHU BAG VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	KHARIAR /175 /2013 J.M.F.C.,KHARIAR(Nuapada ) CT/0000428/2013
32	D-BLAPL/25313/2025 BLAPL/8838/2025	PANCHU BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADAGADA /154 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000577/2025
33	D-BLAPL/24888/2025 BLAPL/8839/2025	INDRA BHOI VS STATE OF ODISHA	MAHADEV SAHU VS	DUNGURIPALI /146 /2024 GRAM NYAYADHISH, DUNGURIPALI(S) GR/0000138/2024
34	D-BLAPL/25429/2025 BLAPL/8840/2025	RAKESH BAG @ RAKESH KUMAR BAG VS	AJIT KUMAR RAUT VS	LAIKERA /175 /2025 SPECIAL JUDGE (POCSO), JHARSUGUDA

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35	D-BLAPL/24908/2025 BLAPL/8841/2025	STATE OF ODISHA PRAMOD @ LOKESWAR MAHANANDA VS	DIBYA PRAKASH MISHRA VS	Spl/000040/2025 JHARSUGUDA /709 /2024 DISTRICT AND SESSIONS JUDGE,JHAR
36	D-BLAPL/25072/2025 BLAPL/8842/2025	STATE OF ODISHA AMAN @ IMRAN KHAN VS	NISHIKANTA MISHRA VS	CT/0000138/2025 PIPLI /453 /2025 J.M.F.C.,PIPLI(Puri)
37	D-BLAPL/25531/2025 BLAPL/8843/2025	STATE OF ODISHA SK. AZHARUDDIN @ AZHAR VS	ASIT KUMAR JENA VS	GR/0000674/2025 TANGI /204 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
38	D-BLAPL/25532/2025 BLAPL/8844/2025	STATE OF ODISHA BUDHU BEHERA VS	RAKESH BEHERA VS	GR/0001033/2025 / /0 SPECIAL JUDGE,TALCHER(Anugul )
39	D-BLAPL/25627/2025 BLAPL/8845/2025	STATE OF ODISHA SABITRI PRADHAN VS	KOUSIK ANANDA GURU VS	Spl/0000009/2025 BANAPUR P.S. /82 /2022 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh
40	D-BLAPL/25535/2025 BLAPL/8846/2025	STATE OF ODISHA KUNI @ AMARENDRA KHILLAR VS	ASIT KUMAR JENA VS	GR/0000073/2022 DHARMASALA /395 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur )
41	D-BLAPL/25537/2025 BLAPL/8847/2025	STATE OF ODISHA SK. AZHARUDDIN @ AZHAR VS	ASIT KUMAR JENA VS	CT/0001261/2025 JAJPUR TOWN /281 /2025 S.D.J.M.,JAJPUR(Jajapur )
42	D-BLAPL/25431/2025 BLAPL/8848/2025	STATE OF ODISHA SK. NASRAFFA @ SK. NASURULLA @ SURAJ VS	CHHABI BEHERA VS	CT/0001375/2025 KHUNTUNI /161 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
43	D-BLAPL/25502/2025 BLAPL/8849/2025	STATE OF ODISHA JAGDISH K. BEHERA @ JAGADISH KUMAR BEHERA @ JAGADISH BEHERA VS	JYOTIRMAYA SAHOO VS	CT/0000499/2024 POLASARA PS /165 /2025 J.M.F.C.,POLSARA(Ganjam)
44	D-BLAPL/25658/2025 BLAPL/8850/2025	STATE OF ODISHA KAMALAKANTA DAS @ BAPUNU VS	JAYANTI DAS VS	GR/0000165/2025 REMUNA /27 /2025 SPECIAL JUDGE (POCSO), BALASORE(E
45	D-BLAPL/25513/2025 BLAPL/8851/2025	STATE OF ODISHA SHAKTI DAS VS STATE OF ODISHA	RAMAKANTA MISHRA VS	Spl/0000033/2025 BOLANGIR SADAR /301 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001274/2025

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46	D-BLAPL/25515/2025 BLAPL/8852/2025	SONU @ SUMANTA PANDA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR SADAR /301 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001274/2025
47	D-BLAPL/25558/2025 BLAPL/8853/2025	TIKA @ PARESH MOHAPATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MARKAT NAGAR /121 /2013 1ST A.D.J., CUTTACK(Cuttack) ST/0000397/2014
48	D-BLAPL/25562/2025 BLAPL/8854/2025	PRAFULLA KUMAR BEHERA @ BABU @ PRAFULLA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /111 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000355/2025
49	D-BLAPL/25435/2025 BLAPL/8855/2025	BEHERA BADARA @ BEHERA BADRA VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJHATIA /210 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000014/2025
50	D-BLAPL/25445/2025 BLAPL/8856/2025	NILAMADHABA SETHI @ BABU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /391 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001510/2025
51	D-BLAPL/21941/2025 BLAPL/8857/2025	RINGA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
52	D-BLAPL/25479/2025 BLAPL/8858/2025	BASANTA SAHU VS STATE OF ODISHA	BIDYADHAR PANDA VS	KISINDA /67 /2020 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000434/2020
53	D-BLAPL/25521/2025 BLAPL/8859/2025	SANYASI JANI VS STATE OF ODISHA	MANGU NANDY VS	JHARIGAM /125 /2025 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000122/2025
54	D-BLAPL/25522/2025 BLAPL/8860/2025	RUPADHARA BAGHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000033/2025
55	D-BLAPL/25335/2025 BLAPL/8861/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /403 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000828/2025
56	D-BLAPL/25550/2025 BLAPL/8862/2025	NITYA MAHANANDA VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	TUSRA /223 /2015 J.M.F.C.,TUSURA(Balangir) GR/0000931/2015
57	D-BLAPL/21939/2025	NAIBA KANHAR	SURYAKANTA DWIBEDI	GOCHHAPADA /47 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8863/2025	VS STATE OF ODISHA	VS	A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
58	D-BLAPL/25547/2025 BLAPL/8864/2025	DHUSASAN SAHOO @ KANDUR VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRIDI PS /173 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001044/2025
59	D-BLAPL/21946/2025 BLAPL/8865/2025	BHIMA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
60	D-BLAPL/25564/2025 BLAPL/8866/2025	LANDULU @ RAKESH NAYAK @ RAJESH NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHANDRASEKHARPUR /818 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000278/2025
61	D-BLAPL/25461/2025 BLAPL/8867/2025	LOKANATHA NAIK @ CHIKU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /391 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001510/2025
62	D-BLAPL/25549/2025 BLAPL/8868/2025	RAHUL KUMAR BHUYAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMLLIGUDA /38 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000055/2025
63	D-BLAPL/25454/2025 BLAPL/8869/2025	SUJIT KUMAR GOUDA @ SANGRAM VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /391 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001510/2025
64	D-BLAPL/25591/2025 BLAPL/8870/2025	CHANDRAKANTA MALLICK VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	// SPECIAL JUDGE, PURI(Puri) TR/0000103/2025
65	D-BLAPL/25555/2025 BLAPL/8871/2025	SOUMYA RANJAN MALLICK @ RINTU @ KALU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /114 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000040/2025
66	D-CMAPL/30775/2025 CMAPL/264/2025	YERUKULA KRISHNA RAO@ Y. KRISHNA RAO VS STATE OF ODISHA	BUDHIRAM DAS VS	// () //
67	D-CMAPL/30862/2025 CMAPL/265/2025	RITESH BERA VS THE NATIONAL INSTITUTE OF TECHNOLOGY ROURKELA	RAMAKANTA SARANGI VS	// () //
68	D-CMP/32497/2025 CMP/1291/2025	SHAMIMA BEGUM VS	NARAYAN PRASAD PARIJA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK

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69	D-CMP/33259/2025 CMP/1292/2025	SK.AFSAR BINAPANI DEI VS GIRIJA SANKAR MOHARANA	SOUMYA SUCHARITA DEO VS	RFA/000010/2023 // 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK
70	D-CMP/33665/2025 CMP/1293/2025	BAISHNAB CHARAN MOHAPATRA VS PANCHEI DEI	MANAS RANJAN BAUG VS	CS/0000501/2013 // A.D.J.,KENDRAPARA(Kendrapara )
71	D-CMP/33372/2025 CMP/1294/2025	BIPIN NAYAK VS URSULA MINZ	TUSAR KUMAR MISHRA VS	CVREV/0000001/2019 // 1ST. A.D.J.,ROURKELA(Sundargarh)
72	D-CMP/33229/2025 CMP/1295/2025	ARATI HARESH KUMAR ADWANI VS SANJAY KUMAR BONDIA	PABITRA KUMAR NAYAK VS	Fao/0000008/2025 // CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda)
73	D-CMP/33841/2025 CMP/1296/2025	DEBASIS SINGH DEO VS NIMISH ATHA	AMIT PRASAD BOSE VS	CS/0000009/2019 // CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda)
74	D-CMP/33895/2025 CMP/1297/2025	JAMUNA PRADHAN VS BIJAYA TARAI	SURENDRA KUMAR ROUT VS	TS/0000083/2004 // CIVIL JUDGE (SD),CHATRAPUR(Ganjam)
75	D-CMP/31552/2025 CMP/1298/2025	ANILA PRIYADARSHINI KUNWAR VS SWAPNA RANI KUNWAR	PRASANNA KUMAR RATH VS	CS/0000042/2021 // A.D.J.,DEOGARH(Debagarh )
76	D-CMP/33556/2025 CMP/1299/2025	SANKARSAN KAR VS NABIN KUMAR MISHRA	PRABIN DAS VS	Fao/0000003/2023 // CIVIL JUDGE (SD),CHAMPUA(Kendujhar)
77	D-CMP/33595/2025 CMP/1300/2025	BASANTA KUMAR KHANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	EC/0000009/2022 // 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE
78	D-CMP/33347/2025 CMP/1301/2025	NARAYAN MOHAPATRA VS DAYANIDHI MISHRA	PRASANTA KUMAR SATAPATHY VS	CS/0000409/2022 // ADL. CIVIL JUDGE (SD),BALASORE(Balasore)
79	D-CONTC/33390/2025 CONTC/3933/2025	SASMITA PANDA VS S ASWATHY, IAS	ADV. VS	CMA/0000095/2018 // ( ) //

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80	D-CONTC/33391/2025 CONTC/3934/2025	SHRADHANJALI MOHAPATRA VS S ASWATHY, IAS	ADV. VS	// 0 //
81	D-CONTC/33396/2025 CONTC/3935/2025	GAYAMANI MOHAPATRA VS S.ASWATHY, IAS	ADV. VS	// 0 //
82	D-CONTC/32625/2025 CONTC/3936/2025	RATNAKAR DAS VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
83	D-CONTC/33164/2025 CONTC/3937/2025	NARENDRA KUMAR MISRA VS SALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT., ODISHA	ADV. VS	// 0 //
84	D-CONTC/33254/2025 CONTC/3938/2025	MURALIDHARA PRADHAN VS D.K.SINGH, IAS	NIHAL RATH VS	// 0 //
85	D-CONTC/33258/2025 CONTC/3939/2025	SUPRAVA DWIBEDI VS SIDDHARTHA DAS, IAS	ADV. VS	// 0 //
86	D-CONTC/31184/2025 CONTC/3940/2025	SATYABRATA DAS VS SIBABRATA TRIPATHY, TAHASILDAR, HATADIHI, KEONJHAR	ADV. VS	// 0 //
87	D-CONTC/32571/2025 CONTC/3941/2025	PITAMBAR MOHAPATRA VS SALINI PANDIT, COMMNR. -CUM-SECY., SCHOOL AND MASS EDUCATION DEPT, ODISHA	ADV. VS	// 0 //
88	D-CONTC/33395/2025 CONTC/3942/2025	UDASINI NAYAK VS S.ASWATHY, IAS	ADV. VS	// 0 //
89	D-CONTC/33397/2025 CONTC/3943/2025	SAKUNTALA PARHI VS S.ASWATHY, IAS	ADV. VS	// 0 //
90	D-CONTC/32576/2025 CONTC/3944/2025	PRAFULLA KUMAR MISHRA VS CHANDRA SEKHAR PADHI, ENGR. IN CHIEF, W.R DEPT., ODISHA	BASUDEV BARIK VS	// 0 //
91	D-CONTC/32579/2025	KANHU CHARAN MOHANTY	ADV.	//

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	CONTC/3945/2025	VS ANU GARG,IAS	VS	() //
92	D-CONTC/32581/2025 CONTC/3946/2025	BIDYADHAR GARNAYAK VS ANU GARG,IAS	ADV. VS	// () //
93	D-CONTC/32800/2025 CONTC/3947/2025	PURANDAR MISHRA VS ANU GARG,IAS	ADV. VS	// () //
94	D-CONTC/33924/2025 CONTC/3948/2025	AKSHAYA KUMAR DASH VS GIRISH S.N.,IAS	M/S MIHIR KANTA RATH VS	// () //
95	D-CONTC/32802/2025 CONTC/3949/2025	BHAKTABANDHU SAHOO VS ANU GARG,IAS	ADV. VS	// () //
96	D-CONTC/32805/2025 CONTC/3950/2025	BIPRA SAMAL VS ANU GARG,IAS	ADV. VS	// () //
97	D-CONTC/32573/2025 CONTC/3951/2025	DALIRANI SAHU VS KUNDRA KUJUR,DIST. EDUCATION OFFICER,DEOGARH	ADV. VS	// () //
98	D-CONTC/22582/2025 CONTC/3952/2025	SASTHI KUMAR TRIPATHY VS SANTOSH KUMAR UPADHYAY, IPS	JANAKI KANTA MAHAPATRA VS	// () //
99	D-CRLA/25366/2025 CRLA/1000/2025	JAGA@JAGANNATH DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	CUTTACK SADAR /577 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
100	D-CRLA/25504/2025 CRLA/1001/2025	GAGAN@BRAJAKISHORE SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000170/2019 BOLAGARH P.S. /15 /2012 2ND A.D.J,KHURDA(Khordha )
101	D-CRLA/24742/2025 CRLA/998/2025	RAGHABA PATRA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	ST/0000151/2013 BOUDH /20 /2005 A.D.J.,BOUDH(Baudh )
102	D-CRLA/24934/2025 CRLA/999/2025	DAKTAR@MAKARA MURMU VS	ANSHUMAN PANDA VS	ST/0000043/2005 BERHAMPUR /22 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesh)

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103	D-CRLMC/19960/2025 CRLMC/3313/2025	STATE OF ODISHA KEDAR NATH PANDA VS STATE OF ODISHA	DEBASISH PATNAIK VS	Spl/0000071/2021 K.NUAGAON /169 /2020 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000222/2020
104	D-CRLMC/23878/2025 CRLMC/3314/2025	BABULU @ PRASHANTA SING @ SINGH VS STATE OF ODISHA	ANSHUMAN PANDA VS	NILGIRI /273 /2016 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000146/2017
105	D-CRLMC/25065/2025 CRLMC/3315/2025	UMESH NAYAK @ UMESH KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SABARANG /263 /2021 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) Spl/0000112/2021
106	D-CRLMC/25235/2025 CRLMC/3316/2025	SAMSUL KHAN VS STATE OF ODISHA	SUBRATA PANDA VS	PURUNABAZAR /59 /2021 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) Spl/0000016/2021
107	D-CRLMC/24607/2025 CRLMC/3317/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	PIRAHAT P.S /193 /2022 S.D.J.M.,BHADRAK(Bhadrak ) GR/0003031/2022
108	D-CRLMC/24644/2025 CRLMC/3318/2025	MAYANK PANDEY VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	BARGARH /545 /2024 ( ) //
109	D-CRLMC/25484/2025 CRLMC/3319/2025	SUNIL PRUSTY VS STATE OF ODISHA	BIDYADHAR MANSING VS	MAHILA P.S.(BBSR) /48 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000317/2025
110	D-CRLMC/24729/2025 CRLMC/3320/2025	MINATI PATRA @ MATA PATRA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MADHUPATNA /182 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000811/2022
111	D-CRLMC/25656/2025 CRLMC/3321/2025	ATULYA GADANAYAK VS STATE OF ODISHA	MANISH DHIR VS	ANGUL TOWN /229 /2010 J.M.F.C.,ANGUL(Anugul ) CT/0000934/2010
112	D-CRLMC/24733/2025 CRLMC/3322/2025	SURYAMANI JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 J.M.F.C.,ASKA(Ganjam) MIS.CASE/0000099/2018
113	D-CRLMC/24744/2025 CRLMC/3323/2025	NITISH KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAULIAGANJA /186 /2024 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000013/2025

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114	D-CRLMC/25215/2025 CRLMC/3324/2025	TUSHARKANTI SAMAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BARI RAMCHANDRAPUR /209 /2021 A.D.J.,JJPUR(Jajapur ) CT/0000006/2022
115	D-CRLMC/24848/2025 CRLMC/3325/2025	SAMIM KHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTANAİK VS	NABARANGAPUR TOWN /494 /2021 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000107/2021
116	D-CRLMC/24758/2025 CRLMC/3326/2025	KANAN BIHARI PATTANAİK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BINIKA /213 /2023 J.M.F.C.,BINIKA(Sonepur ) ICC/0000007/2024
117	D-CRLMC/25087/2025 CRLMC/3327/2025	GUJARI@DUSMANTA BISWAL VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /437 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000928/2025
118	D-CRLMC/24861/2025 CRLMC/3328/2025	SATYA RANJAN SETHI VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	BALASORE VIGILANCE /53 /2005 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000028/2011
119	D-CRLMC/24957/2025 CRLMC/3329/2025	SARAT KUMAR ROUT VS STATE OF ODISHA(VIG.)	BISWARANJAN DALAI VS	CUTTACK VIGILANCE /60 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000031/2024
120	D-CRLMC/25011/2025 CRLMC/3330/2025	AMULYA KUMAR NANDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	AIR FIELD P.S. /307 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000942/2023
121	D-CRLMC/25298/2025 CRLMC/3331/2025	SRIKANT KUMAR MAHAPATRA @ SUKANTA MAHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KABISURYANAGAR /302 /2021 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000296/2021
122	D-CRLMC/25304/2025 CRLMC/3332/2025	RAJKISHORE SAHOO @ RAJAKISWORE SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	DASPALLA /4 /2006 J.M.F.C.,DASPALLA(Nayagarh ) GR/0000011/2006
123	D-CRLMC/25308/2025 CRLMC/3333/2025	SANAJ @ SANJAY KUMAR MALİK @ SANOJ MALİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHANTAPADA /190 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000527/2025
124	D-CRLMC/23896/2025 CRLMC/3334/2025	PUSPALATA@PUSPAPRIYA KAMILA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /280 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000317/2025
125	D-CRLMC/24778/2025	JITU SAHU@JITENDRA SAHU	ANUGRAHA NARAYAN SAMANTRAY	BALIMI /201 /2021

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	CRLMC/3335/2025	VS STATE OF ODISHA	VS	A.D.J.,DHENKANAL(Dhenkanal) Spl/0000061/2021
126	D-CRLMC/25355/2025 CRLMC/3336/2025	AMIT KUMAR NATH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /55 /2018 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000014/2018
127	D-CRLMC/25117/2025 CRLMC/3337/2025	BHOLANATH BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /13 /2020 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000079/2020
128	D-CRLMC/25390/2025 CRLMC/3338/2025	SRIDHAR SAHOO @ ALLIHA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /224 /2020 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000205/2022
129	D-CRLMC/25184/2025 CRLMC/3339/2025	BADAL SAHU VS STATE OF ODISHA	SISIRA PANIGRAHI VS	KHALLIKOTE /532 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001166/2021
130	D-CRLMC/25541/2025 CRLMC/3340/2025	SMRUTI REKHA DASH VS SWARUP RANJAN NAYAK	BHAWANI SANKAR PANIGRAHI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( ICC/0000056/2024
131	D-CRLMC/25557/2025 CRLMC/3341/2025	MANAS RANJAN NAYAK VS BIRUPAKSHYA DASH	SAMARENDRA BAHADUR VS	/ /0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS ICC/0000123/2016
132	D-CRLMC/25260/2025 CRLMC/3342/2025	BINOD PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR (KODALA) /279 /20 A.D.J.,KODALA(Ganjam) ST/0000173/2020
133	D-CRLMC/25302/2025 CRLMC/3343/2025	KRUSHNA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /57 /2017 A.D.J.,KODALA(Ganjam) ST/0000154/2024
134	D-CRLMP/25283/2025 CRLMP/1073/2025	MANDAKINI RANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MANCHESWAR P.S. /213 /2025 ( //
135	D-CRLMP/24885/2025 CRLMP/1074/2025	BABAJI MALLICK VS SOUDAMINI DAS	LAXMIDHAR MAHAPATRA VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW Ctp/0000198/2019
136	D-CRLMP/25325/2025 CRLMP/1075/2025	TWINKLE TAREI VS	UMAKANTA BARIK VS	/ /0 (

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137	D-CRLMP/25518/2025 CRLMP/1076/2025	STATE OF ODISHA SURYAMANI TRIPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// LALBAG /259 /2024 ()
138	D-CRLMP/22292/2025 CRLMP/1077/2025	L.PUSPA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// //0 ()
139	D-CRLMP/25284/2025 CRLMP/1078/2025	STATE OF ODISHA MONALISHA NAIK VS	BYOMAKESH TRIPATHY VS	// //0 ()
140	D-CRLMP/25374/2025 CRLMP/1079/2025	STATE OF ODISHA KARISHMA TEBRIWAL VS	ABHINANDAN PRADHAN VS	// CYBER CRIME AND ECO. OFFENCE, CU ()
141	D-CRLMP/24828/2025 CRLMP/1080/2025	STATE OF ODISHA JAYADEV DAS VS PRINCIPAL SECRETARY OF GENERAL ADMINISTRATION, VIG DEPT. , KHURDA	MANAS RANJAN KHATUA VS	// //0 ()
142	D-CRLMP/24920/2025 CRLMP/1081/2025	SAGAR KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// //0 ()
143	D-CRLREV/24355/2025 CRLREV/554/2025	MAHIRAM TANTY VS STATE OF ODISHA	SWARAJ PATEL VS	// SUNDARGARH TOWN /198 /2012 DISTRICT & SESSIONS JUDGE,SUNDER CRA/0000011/2025
144	D-CRLREV/25217/2025 CRLREV/555/2025	GELI KUMARI SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL ICC/0000071/2023
145	D-CRLREV/25384/2025 CRLREV/556/2025	SUMIT KUMAR AGRAWAL@SUMIT AGRAWAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CMC/0000014/2025
146	D-CRLREV/24930/2025 CRLREV/557/2025	PRADEEP BEHERA@PRADIP BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /349 /2016 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000003/2019
147	D-CRLREV/24948/2025 CRLREV/558/2025	SHANTILATA MOHANTA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /22 /2018 SPECIAL JUDGE, VIGILANCE, BARIPAD CRMC/0000002/2025

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148	D-FAO/33623/2025 FAO/394/2025	CHHALU PATRA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000154/2024
149	D-FAO/33617/2025 FAO/395/2025	KABITA PANDA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000152/2024
150	D-FAO/33644/2025 FAO/396/2025	MINATI MALIK VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000193/2024
151	D-MACA/32181/2025 MACA/965/2025	M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS LAXMIPRIYA BISWAL	SANJAY KUMAR SAMANTARAY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000070/2023
152	D-MACA/33128/2025 MACA/966/2025	CHABI PALAI VS RATAN LAL	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000464/2004
153	D-MACA/31811/2025 MACA/967/2025	BADRIKANATH BEHERA VS ANTARJYAMEE PANDA	JAGABANDHU SAHU VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000044/2023
154	D-MACA/33184/2025 MACA/968/2025	M/S CHOLAMANDALAM GENERAL INSURANCE LTD.,BBSR VS RUKMANI PATRA	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000177/2019
155	D-MACA/33408/2025 MACA/969/2025	BANITA BARIK VS UTPALA DEVI JAISWAL	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000011/2022
156	D-MACA/33203/2025 MACA/970/2025	D.M.,NATIONAL INSURANCE CO. LTD.,SUNDARGARH VS THANASUNDAR NAIK	PRASANTA KUMAR MAHALI VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000016/2023
157	D-MACA/33224/2025 MACA/971/2025	THE DIVISIONAL MANAGER, (LEGAL) T.P CELL, M/S NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS RATANJALI SAMANTRAY	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000097/2016
158	D-MACA/33235/2025 MACA/972/2025	THE NEW INDIA ASSURANCE CO. LTD.,BBSR VS RASHMITA SAHOO	PRAMOD KUMAR TRIPATHY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000127/2016
159	D-MACA/33547/2025	THE D.M. NATIONAL INSURANCE CO. LTD., SUNDARGARH	PRASANTA KUMAR MAHALI	//

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	MACA/973/2025	VS PABITRA KAWA@ PABITRA KUANR	VS	2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000055/2016
160	D-MACA/33668/2025 MACA/974/2025	SAILA BHOKTA VS ASST. MANAGER, ICICI LAMBARD GENERAL INSURANCE CO. LTD.,KHORDHA	PRADEEP KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH Mac/0000037/2023
161	D-MACA/33679/2025 MACA/975/2025	LIKINA PRADHAN VS SHREE KRISHNA TRANSPORT,GUJURAT	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000264/2024
162	D-MACA/33809/2025 MACA/976/2025	AUTHORIZED SIGNATORY ,SHRIRAM GENERAL INSURANCE COMPANY LTD.,BBSRADAM ALI KHAN VS PANCHANAN BEHERA	VS VS	// DISTRICT & SESSIONS JUDGE,DHENKA Mac/0000152/2019
163	D-MACA/33762/2025 MACA/977/2025	TULSIRAM SAHU VS ASHUTOSH PANDA	DEBABRATA DASH VS	// 3RD M.A.C.T., DHARAMGARH(Kalahandi) Mac/0000028/2023
164	D-MATA/33560/2025 MATA/321/2025	DR. DIPMALLA SAHOO VS DR. DIPTIMAN SAHOO	AJAYA KUMAR PRADHAN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000119/2022
165	D-MSA/33754/2025 MSA/51/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA VS SUPRAVA DASH	PRAKASH KUMAR MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000029/2025
166	D-MSA/33749/2025 MSA/52/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA VS SAROJALAXMI JENA	PRAKASH KUMAR MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000031/2025
167	D-MSA/33759/2025 MSA/53/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA VS SASHANKA SHEKHAR MOHANTY	PRAKASH KUMAR MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000030/2025
168	D-RPFAM/33379/2025 RPFAM/228/2025	NIBEDITA MAHANTA VS HARISH MAHANTA	ASHUTOSH MOHANTA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000072/2020
169	D-RPFAM/32605/2025 RPFAM/229/2025	SUNANDA DAS VS SRADHANJALI DAS	BIJAYA KUMAR RAGADA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000121/2023
170	D-RSA/30724/2025 RSA/420/2025	BASANTI @ BASANTILATA PANI VS	DWARIKA PRASAD MOHANTY VS	// A.D.J.,BHADRAK(Bhadrak )

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171	D-STREV/33210/2025 STREV/25/2025	BRUNDABANA PANDA SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION), EAST COAST RAILWAY, SAMBALPUR VS STATE OF ODISHA	DILIP KUMAR PATYANARAYAN JETHI VS	RFA/0000002/2006 // JUDICIAL MEMBER, ODISHA SALES TAX SA/0000040/2023
172	D-TRP(C)/33283/2025 TRP(C)/276/2025	ROJI @ ROJALIN DAS @ ROJI DAS VS JITENDRA KUMAR JENA	SANDEEP RAJ PANDA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000234/2025
173	D-TRP(C)/33284/2025 TRP(C)/277/2025	KABITA PRADHAN VS PRATAP CHANDRA KHATEI	NITYANANDA BEHURIA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000168/2025
174	D-TRP(C)/33485/2025 TRP(C)/278/2025	SUCHISMITA PATNAIK VS SUSAMA PATTNAIK	PRAMOD RANJAN BEHERA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001757/2021
175	D-TRPCRL/25636/2025 TRPCRL/75/2025	SHIBANI PANDA@SIBANI PANDA VS PRAMIT KHAMARI	AGNIHOTRA SAHU VS	KHARIAR /77 /2016 J.M.F.C.,KHARIAR(Nuapada ) CT/0000173/2016
176	D-WA/32852/2025 WA/1432/2025	SMRUTIRANJAN BISWAL VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// () //
177	D-WA/33171/2025 WA/1433/2025	SUNIL KUMAR GAGGAR VS G.M. AND DISCIPLINARY AUTHORITY, NICL,KOLKATA	DR. JITENDRA KUMAR LENKA VS	// () //
178	D-WA/33194/2025 WA/1434/2025	STATE OF ODISHA VS DEBASIS PANDA	AISHWARYA DASH, A.S.C VS	// () //
179	D-WA/33179/2025 WA/1435/2025	SURATHA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
180	D-WP(C)/32424/2025 WP(C)/23399/2025	BABAN CHANDRA SAMANTARAY VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
181	D-WP(C)/28167/2025 WP(C)/23400/2025	MRUTYUNJAYA SASMAL VS GANGADHAR SAMANTA	DWARIKA PRASAD MOHANTY VS	// () //

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182	D-WP(C)/26863/2025 WP(C)/23401/2025	M/S OM MAA TRANSPORT, MAYURBHANJ VS THE INDIAN OIL CORPORATION LTD., NEW DELHI	DR. JANMEJAYA RAY VS	// 0 //
183	D-WP(C)/33501/2025 WP(C)/23402/2025	LAXMIDHAR MAHAPATRA VS THE DIRECTOR CONSOLIDATION, CUTTACK	JAYADEBA BEHERA VS	// 0 //
184	D-WP(C)/26877/2025 WP(C)/23403/2025	M/S OM PRAKASH GUPTA, BHADRAK VS THE INDIAN OIL CORPORATION LTD., NEW DELHI	JANMEJAYA RAY VS	// 0 //
185	D-WP(C)/33533/2025 WP(C)/23404/2025	SABYASACHI SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
186	D-WP(C)/17847/2025 WP(C)/23405/2025	DIPAK KUMAR KHATUA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
187	D-WP(C)/29249/2025 WP(C)/23406/2025	RASMITA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //
188	D-WP(C)/33294/2025 WP(C)/23407/2025	UMESH CHANDRA GOPAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
189	D-WP(C)/17863/2025 WP(C)/23408/2025	DIPTIRANJAN BRAHMA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
190	D-WP(C)/26879/2025 WP(C)/23409/2025	M/S MINU RANI SAHA TRANSPORT, BALASORE VS THE INDIAN OIL CORPORATION LTD., NEW DELHI	JANMEJAYA RAY VS	// 0 //
191	D-WP(C)/33610/2025 WP(C)/23410/2025	SUBHRANSHU SHEKHAR PAIKARAY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
192	D-WP(C)/20025/2025 WP(C)/23411/2025	BANWARI LAL SINGHANIA VS STATE OF ODISHA	RITU SANTUKA VS	// 0 //
193	D-WP(C)/33430/2025	SAROJINI SAHOO	MAHENDRA KUMAR SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23412/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33138/2025 WP(C)/23413/2025	BIRENDRA KUMAR PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
195	D-WP(C)/33659/2025 WP(C)/23414/2025	MADAN MOHAN JENA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
196	D-WP(C)/26858/2025 WP(C)/23415/2025	N. KUMAR VS THE INDIAN OIL CORPORATION LTD., NEW DELHI	DR. JANMEJAYA RAY VS	// 0 //
197	D-WP(C)/33142/2025 WP(C)/23416/2025	ARUN KUMAR MOHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
198	D-WP(C)/33447/2025 WP(C)/23417/2025	M/S. SWAIN ENGINEERING, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
199	D-WP(C)/33563/2025 WP(C)/23418/2025	SASANKA SEKHAR PARIDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
200	D-WP(C)/33446/2025 WP(C)/23419/2025	B.M.PUBLIC SCHOOL, BHADRAK VS TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED (TPNODL), BALASORE	GOPINATH MISHRA VS	// 0 //
201	D-WP(C)/33452/2025 WP(C)/23420/2025	M/S. SWAIN ENGINEERING, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
202	D-WP(C)/33541/2025 WP(C)/23421/2025	KR LOGISTIC AND CONSTRUCTION PVT.LTD., JAJAPUR VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
203	D-WP(C)/33362/2025 WP(C)/23422/2025	SANJIVANI DAS VS UNION OF INDIA	KIRAN KUMAR PATEL VS	// 0 //
204	D-WP(C)/33622/2025 WP(C)/23423/2025	ARCHANA NAG VS	ADISHA MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/33217/2025 WP(C)/23424/2025	UNION OF INDIA JYOTSNA RANI ROUT VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // 0 //
206	D-WP(C)/32976/2025 WP(C)/23425/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
207	D-WP(C)/32328/2025 WP(C)/23426/2025	UNION OF INDIA VS ALEKH BEHERA	BHABANI SHANKAR RAYAGURU VS	// 0 //
208	D-WP(C)/33088/2025 WP(C)/23427/2025	HOTEL KALINGA ASHOK, BBSR VS THE APPELLATE AUTHORITY UNDER ESI ACT, ESI CORP., BBSR	NITISH KUMAR MISHRA VS	// 0 //
209	D-WP(C)/33000/2025 WP(C)/23428/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
210	D-WP(C)/33097/2025 WP(C)/23429/2025	SWAGAT DASH VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
211	D-WP(C)/28494/2025 WP(C)/23430/2025	THABIRA HATI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
212	D-WP(C)/33752/2025 WP(C)/23431/2025	MD. SAUKAT ALI VS THE STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
213	D-WP(C)/33117/2025 WP(C)/23432/2025	KRUPASINDHU DHAUNDIA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
214	D-WP(C)/33757/2025 WP(C)/23433/2025	MD. SAUKAT ALI VS THE STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
215	D-WP(C)/28719/2025 WP(C)/23434/2025	KISHOR BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //

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216	D-WP(C)/33499/2025 WP(C)/23435/2025	BASANTI MOHANTY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
217	D-WP(C)/33205/2025 WP(C)/23436/2025	SATRUGHAN @ SATRUGHNA NAYAK VS GRIEVANCE REDRESSAL FORUM, TPCODL, BBSR	MANAS RANJAN DHAL VS	// 0 //
218	D-WP(C)/33414/2025 WP(C)/23437/2025	PRADEEP KUMAR DHAL VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
219	D-WP(C)/33126/2025 WP(C)/23438/2025	MAHESWAR SAMAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
220	D-WP(C)/33504/2025 WP(C)/23439/2025	AJIT KUMAR PUROHIT VS GOVT. OF ODISHA	JAYADEBA BEHERA VS	// 0 //
221	D-WP(C)/28890/2025 WP(C)/23440/2025	URBASHI PANIGRAHI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
222	D-WP(C)/33309/2025 WP(C)/23441/2025	MANAS RANJAN ACHARYA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
223	D-WP(C)/26883/2025 WP(C)/23442/2025	KRUSHNA SAHU VS THE INDIAN OIL CORPORATION LTD., NEW DELH	JANMEJAYA RAY VS	// 0 //
224	D-WP(C)/33204/2025 WP(C)/23443/2025	BHAGIRATHI MAHARANA VS COLLECTOR CUM DIST.MAGISTRATE, KHORDHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/31857/2025 WP(C)/23444/2025	P.RAVANA NAIDU BABU @ P.RAVANA VS BRANCH MANAGER, STATE BANK OF INDIA, RAYAGADA	TUKUNA KUMAR MISHRA VS	// 0 //
226	D-WP(C)/31561/2025 WP(C)/23445/2025	NIRAKAR DASH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
227	D-WP(C)/33433/2025	COLLEGE OF PHARMACEUTICAL SCIENCES, GANJAM	GOURI MOHAN RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23446/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33215/2025 WP(C)/23447/2025	SANDHYARANI MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
229	D-WP(C)/33565/2025 WP(C)/23448/2025	CHAUDHURY AKASH KUMAR BEHERA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
230	D-WP(C)/33502/2025 WP(C)/23449/2025	DR DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
231	D-WP(C)/33584/2025 WP(C)/23450/2025	SHIVSANKAR MOHANTY VS THE STATE OF ODISHA		// 0 //
232	D-WP(C)/33468/2025 WP(C)/23451/2025	SADASHIV PRADHAN VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
233	D-WP(C)/33509/2025 WP(C)/23452/2025	RAMESH KUMAR MUKHI VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
234	D-WP(C)/33130/2025 WP(C)/23453/2025	AMAR MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
235	D-WP(C)/33304/2025 WP(C)/23454/2025	PRAMOD KUMAR RATH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
236	D-WP(C)/33510/2025 WP(C)/23455/2025	SOURAV PUROHIT VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
237	D-WP(C)/33798/2025 WP(C)/23456/2025	ZAHIR HASSAN VS COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR	RABINDRA KUMAR SAHOO VS	// 0 //
238	D-WP(C)/19100/2025 WP(C)/23457/2025	BHANU MAJHI VS	DHANANJAYA MUND VS	// 0

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239	D-WP(C)/33085/2025 WP(C)/23458/2025	STATE OF ODISHA GANGADHAR PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
240	D-WP(C)/33792/2025 WP(C)/23459/2025	STATE OF ODISHA JITENDRA KUMAR BISOYI VS	SHAKTI DATTA TRIPATHY VS	// // 0
241	D-WP(C)/33384/2025 WP(C)/23460/2025	DY. REGISTRAR OF COOPERATIVE SOCIETIES, BERHAMPUR DIVISION, BERHAMPUR PUSPANJALI NANDA VS	SIDDHANT SARANGI VS	// // 0
242	D-WP(C)/33497/2025 WP(C)/23461/2025	STATE OF ODISHA M/S. BINDUSEN BARIK, KENDUJHAR VS	KSHIROD KUMAR SAHOO VS	// // 0
243	D-WP(C)/33393/2025 WP(C)/23462/2025	COMMISSIONER OF CT AND GST, ODISHA SAMBHU PRASAD HARPAL VS	MOHIT KUMAR PATI VS	// // 0
244	D-WP(C)/33587/2025 WP(C)/23463/2025	STATE OF ODISHA SUDHANSU MALIK VS	PURNA CHANDRA MISHRA VS	// // 0
245	D-WP(C)/33238/2025 WP(C)/23464/2025	STATE OF ODISHA SWAMI PRASAD PANDY VS	PITAMBAR PANDA VS	// // 0
246	D-WP(C)/33537/2025 WP(C)/23465/2025	UNION OF INDIA BHARATI EDUCATIONAL CHARITABLE TRUST, BOUDH VS	LAXMIKANTA MOHANTY VS	// // 0
247	D-WP(C)/33503/2025 WP(C)/23466/2025	STATE OF ODISHA BISHNUPRIYA DAS VS	DR. BINODA KUMAR MISHRA VS	// // 0
248	D-WP(C)/33103/2025 WP(C)/23467/2025	STATE OF ODISHA JADUMANI DAS VS	ANJAN KUMAR JENA VS	// // 0
249	D-WP(C)/33669/2025 WP(C)/23468/2025	STATE OF ODISHA SRIRAJ DASH VS ZONAL MANAGER, UCO BANK, BBSR	NIRANJAN PANDA VS	// // 0 //

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250	D-WP(C)/33789/2025 WP(C)/23469/2025	RITA MINZ VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
251	D-WP(C)/33313/2025 WP(C)/23470/2025	PRAMOD KUMAR RATH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
252	D-WP(C)/33586/2025 WP(C)/23471/2025	SASMITA BISWAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
253	D-WP(C)/28483/2025 WP(C)/23472/2025	NIROJ ANSUMALI SWAIN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
254	D-WP(C)/33585/2025 WP(C)/23473/2025	SURESH KUMAR PATTANAYAK VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
255	D-WP(C)/33100/2025 WP(C)/23474/2025	DISTIK BANUA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
256	D-WP(C)/33312/2025 WP(C)/23475/2025	MANORAMA PATRA VS COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION (EPFO), BANGALORE	BYOMAKESH TRIPATHY VS	// 0 //
257	D-WP(C)/33892/2025 WP(C)/23476/2025	SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	GOURAV MOHANTY VS	// 0 //
258	D-WP(C)/28991/2025 WP(C)/23477/2025	SWARNAPRAVA ROUT VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
259	D-WP(C)/33109/2025 WP(C)/23478/2025	JADUMANI DAS VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
260	D-WP(C)/33435/2025 WP(C)/23479/2025	RINA ROUT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/33633/2025	ULAS RANJIT	KAUSHAL HUSSAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23480/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/33926/2025 WP(C)/23481/2025	SUSANTA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
263	D-WP(C)/33929/2025 WP(C)/23482/2025	BAISHNABA HARIJAN VS STATE OF ODISHA	JAGADIP SAHOO VS	// 0 //
264	D-WP(C)/33034/2025 WP(C)/23483/2025	RABI NARAYAN PATRA VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
265	D-WP(C)/33368/2025 WP(C)/23484/2025	RAM KRUSHNA MALLIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
266	D-WP(C)/33614/2025 WP(C)/23485/2025	SASWOTI BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
267	D-WP(C)/33625/2025 WP(C)/23486/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
268	D-WP(C)/33913/2025 WP(C)/23487/2025	UTTAM NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
269	D-WP(C)/32783/2025 WP(C)/23488/2025	ANUPAMA RAUT VS COMMISSIONER FOR EMPLOYEES COMPENSATION, CUM JOINT LABOUR COMMISSIONER, BERHAMPUR	LALIT MOHAN NANDA VS	// 0 //
270	D-WP(C)/33316/2025 WP(C)/23489/2025	NALINI KUMARI SAHU VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
271	D-WP(C)/33464/2025 WP(C)/23490/2025	DEBI PRASAD DHAL VS ASSISTANT SETTLEMENT OFFICER, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
272	D-WP(C)/33606/2025 WP(C)/23491/2025	SUNIL KUMAR MOHAPATRA VS	NIHAL RATH VS	// 0

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273	D-WP(C)/33496/2025 WP(C)/23492/2025	STATE OF ODISHA BIRANCHI NARAYAN HOTA VS	RAMDAS ACHARY VS	// // ()
274	D-WP(C)/33870/2025 WP(C)/23493/2025	STATE OF ODISHA SUNIL RANJAN DAS VS	AJIT KUMAR MOHANTY VS	// // ()
275	D-WP(C)/33412/2025 WP(C)/23494/2025	STATE OF ODISHA KESHAB BEHERA VS	ALOK KUMAR MOHANTY VS	// // ()
276	D-WP(C)/32312/2025 WP(C)/23495/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	PRAFULLA KUMAR KAR VS	// // ()
277	D-WP(C)/33905/2025 WP(C)/23496/2025	STATE OF ODISHA BABA SIDHESWAR WSHG VS	SRINIVAS MOHANTY VS	// // ()
278	D-WP(C)/33643/2025 WP(C)/23497/2025	STATE OF ODISHA DR.BIBHUTI BHUSAN LENKA VS	SAIBRATA RATH VS	// // ()
279	D-WP(C)/33440/2025 WP(C)/23498/2025	STATE OF ODISHA JHARANA PADHI VS	MAHENDRA KUMAR SAHOO VS	// // ()
280	D-WP(C)/33848/2025 WP(C)/23499/2025	STATE OF ODISHA TRILOCHAN OJHA VS	SOUMYAJYOTI BISWAL VS	// // ()
281	D-WP(C)/33438/2025 WP(C)/23500/2025	INDOSTAR CAPITAL FINANCE LIMITED, JAJPUR SAUDAMINI MOHAPATRA VS	MAHENDRA KUMAR SAHOO VS	// // ()
282	D-WP(C)/33478/2025 WP(C)/23501/2025	STATE OF ODISHA BABA AGRITECH PRIVATE LIMITED VS	CHITRASEN PARIDA VS	// // ()
283	D-WP(C)/33699/2025 WP(C)/23502/2025	ADDITIONAL/JOINT COMMISSIONER OF INCOME TAX (APPEAL), MADURAI SANJAYA KUMAR NAHAK VS	MANAS PATI VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/33352/2025 WP(C)/23503/2025	MANOJ KUMAR SUNANI @ MANOJ SUNANI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
285	D-WP(C)/32970/2025 WP(C)/23504/2025	SACHITA RANI PADHY VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
286	D-WP(C)/28931/2025 WP(C)/23505/2025	BIRANCHI KESHARI SAMANTARAY VS SHREE JAGANNATH MAHAPRABHU BIJE, PURI	ASISH MISHRA VS	// 0 //
287	D-WP(C)/33095/2025 WP(C)/23506/2025	SUBARNA PRAVA SING VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
288	D-WP(C)/33577/2025 WP(C)/23507/2025	BISHNU CHARAN SWAIN VS SCHOOL AND MASS EDUCATION	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/33439/2025 WP(C)/23508/2025	JITENDRA PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
290	D-WP(C)/19646/2025 WP(C)/23509/2025	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
291	D-WP(C)/33119/2025 WP(C)/23510/2025	KUSA DAS VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
292	D-WP(C)/33511/2025 WP(C)/23511/2025	RAJENDRA KUMAR VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
293	D-WP(C)/33457/2025 WP(C)/23512/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //
294	D-WP(C)/33628/2025 WP(C)/23513/2025	M/S SBB CONSTRUCTION PVT.LTD, BHADRAK VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
295	D-WP(C)/33856/2025	JEETENDRA DIGAL	MANORANJAN PADHI	//

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	WP(C)/23514/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33710/2025 WP(C)/23515/2025	P AND A BOTTLERS PVT.LTD, KHURDA VS THE COLLECTOR AND DISTRICT MAGISTRATE KHORDHA	UMESH CHANDRA MOHANTY VS	// 0 //
297	D-WP(C)/33712/2025 WP(C)/23516/2025	THE NEWTON HIGHER SECONDARY SCHOOL, SUNDARGARH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
298	D-WP(C)/22278/2025 WP(C)/23517/2025	SIBA SHANKAR PATTANAYAK VS STATE OF ODISHA		// 0 //
299	D-WP(C)/33490/2025 WP(C)/23518/2025	DHIRAJ KUMAR VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //
300	D-WP(C)/33836/2025 WP(C)/23519/2025	PHUL KUMARI SARKAR VS UNION OF INDIA	ABHAS MOHANTY VS	// 0 //
301	D-WP(C)/32051/2025 WP(C)/23520/2025	RENUBALA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
302	D-WP(C)/33874/2025 WP(C)/23521/2025	DIPARANI ROUT VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
303	D-WP(C)/33481/2025 WP(C)/23522/2025	SANJUKTA BEHERA VS JAYAKRUSHNA BEHERA	MANMAYA KUMAR DASH VS	// 0 //
304	D-WP(C)/29375/2025 WP(C)/23523/2025	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
305	D-WP(C)/33637/2025 WP(C)/23524/2025	HIMANSU KUMAR SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
306	D-WP(C)/31519/2025 WP(C)/23525/2025	KHULANA BISWAL VS	PAMI RATH VS	// 0

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307	D-WP(C)/28477/2025 WP(C)/23526/2025	STATE OF ODISHA MAHESWAR SAHOO VS	JYOTI RANJAN KHUNTIA VS	// // ()
308	D-WP(C)/27904/2025 WP(C)/23527/2025	STATE OF ODISHA DASARATH KISAN VS	DILIP KUMAR SAHU VS	// // ()
309	D-WP(C)/28998/2025 WP(C)/23528/2025	STATE OF ODISHA SHIBA PRASAD PANDEY VS	PRASANTA KUMAR PRADHAN VS	// // ()
310	D-WP(C)/33107/2025 WP(C)/23529/2025	SANKIRTAN SINGH MAHATA KALARI VS	BIBHUTI KESHARI BISWAL VS	// // ()
311	D-WP(C)/33725/2025 WP(C)/23530/2025	STATE OF ODISHA SUJATA SWAIN VS	SAROJA KANTA SAMAL VS	// // ()
312	D-WP(C)/28389/2025 WP(C)/23531/2025	STATE OF ODISHA JAYANTI PRUSTY VS	RABINDRA NATH PRUSTY VS	// // ()
313	D-WP(C)/33246/2025 WP(C)/23532/2025	STATE OF ODISHA SURESH KUMAR JALI @ JALLY VS	BRAHMANANDA TRIPATHY VS	// // ()
314	D-WP(C)/30974/2025 WP(C)/23533/2025	COMMISSIONER, CONSOLIDATION, BBSR SANTOSH KUMAR NAYAK VS	SUDHIR KUMAR MALLICK VS	// // ()
315	D-WP(C)/33576/2025 WP(C)/23534/2025	SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK RAKHAL CHANDRA NAYAK VS	PRATYUSHA NAIDU VS	// // ()
316	D-WP(C)/33775/2025 WP(C)/23535/2025	STATE OF ORISSA SANGRAM KUMAR PALO VS	KANANBALA ROY CHOUDHURY VS	// // ()
317	D-WP(C)/30699/2025 WP(C)/23536/2025	STATE OF ODISHA AKSHYA KUMAR MISHRA VS	MONALISHA SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/33807/2025 WP(C)/23537/2025	KHETRA MOHAN BHUMIJ VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
319	D-WP(C)/33561/2025 WP(C)/23538/2025	TAPAS KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
320	D-WP(C)/32132/2025 WP(C)/23539/2025	PRAFULLA MOHAPATRA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	RAJENDRA KUMAR PRADHAN VS	// 0 //
321	D-WP(C)/33317/2025 WP(C)/23540/2025	LAMBODAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	D-WP(C)/33320/2025 WP(C)/23541/2025	GANAPATI PUROHIT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
323	D-WP(C)/33096/2025 WP(C)/23542/2025	MINATI MAHAKUDU VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
324	D-WP(C)/33943/2025 WP(C)/23543/2025	TATA STEEL DOWNSTREAM PRODUCTS LTD., JAJPUR VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	ADITYA MISHRA VS	// 0 //
325	D-WP(C)/33348/2025 WP(C)/23544/2025	NARAYAN BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
326	D-WP(C)/32323/2025 WP(C)/23545/2025	BULU @ SMRUTI SEKHAR MALLIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
327	D-WP(C)/33319/2025 WP(C)/23546/2025	BHUBANANANDA ROUT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
328	D-WP(C)/33949/2025 WP(C)/23547/2025	DEBASMITA PAHI VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	DEBAKANTA MOHANTY VS	// 0 //
329	D-WP(C)/33420/2025	MAHAMAYA MAHILA SWAYANG SAHAYAK GOSTHI, BBSR	SIDDHARTH PRASAD MISHRA	//

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	WP(C)/23548/2025	VS STATE OF ODISHA	VS	() //
330	D-WPCRL/25004/2025 WPCRL/118/2025	KAMALAKANTA JENA VS STATE OF ODISHA	HITENDRA NATH RATH VS	//0 () //
331	D-WPCRL/24491/2025 WPCRL/119/2025	SK. MOHAMMAD ABDUL KAFI TAQI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //
332	D-ABLAPL/23938/2025 ABLAPL/9913/2025	SAHID SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RENGALI DAM SITE /118 /2025 () //
333	D-ABLAPL/24400/2025 ABLAPL/9914/2025	TYABURI BADASETH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	TUMUDIBANDHA /88 /2025 () //
334	D-ABLAPL/25039/2025 ABLAPL/9915/2025	MADHUSMITA PATTANAIAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDRASEKHARPUR /365 /2025 () //
335	D-ABLAPL/25109/2025 ABLAPL/9916/2025	KALIA NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /218 /2025 () //
336	D-ABLAPL/25236/2025 ABLAPL/9917/2025	KRUSHNA PRASAD SATAPATHY VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	//0 () //
337	D-ABLAPL/24265/2025 ABLAPL/9918/2025	JANATHAN BADASETH @ JONATHON VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	TUMUDIBANDHA /88 /2025 () //
338	D-ABLAPL/25376/2025 ABLAPL/9919/2025	RINKU @ RAJ KISHOR BARIHA VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	PAIKMAL /170 /2025 () //
339	D-ABLAPL/25249/2025 ABLAPL/9920/2025	FAIMA KHATUN VS STATE OF ODISHA	BHARAT JALLI VS	CRRI /189 /2025 () //
340	D-ABLAPL/25276/2025 ABLAPL/9921/2025	E. SUNITA KUMARI PATRA VS	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /183 /2025 ()

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341	D-ABLAPL/25396/2025 ABLAPL/9922/2025	STATE OF ODISHA ATOSH @ ASHITOSH BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /245 /2025 ()
342	D-ABLAPL/25218/2025 ABLAPL/9923/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// KANDARPUR /134 /2024 ()
343	D-ABLAPL/25414/2025 ABLAPL/9924/2025	STATE OF ODISHA PANKAJ BIHARI PARIDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// RAJKANIKA /411 /2025 ()
344	D-ABLAPL/25418/2025 ABLAPL/9925/2025	STATE OF ODISHA PURNA CHANDRA BISWAL VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	// KHANDAGIRI P.S. /532 /2025 ()
345	D-ABLAPL/25398/2025 ABLAPL/9926/2025	STATE OF ODISHA SARBESWAR KAHALASINGH VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /186 /2025 ()
346	D-ABLAPL/25401/2025 ABLAPL/9927/2025	STATE OF ODISHA BIJAY MAHARANA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// SIMULIA /344 /2024 ()
347	D-ABLAPL/25427/2025 ABLAPL/9928/2025	STATE OF ODISHA LALITA KUMAR NAYAK @ SANKAR NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /315 /2025 ()
348	D-ABLAPL/25421/2025 ABLAPL/9929/2025	STATE OF ODISHA GOBINDA SINGH MAJHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// TUSRA /153 /2025 ()
349	D-ABLAPL/25269/2025 ABLAPL/9930/2025	STATE OF ODISHA ADITYA SATPATHY VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// CHHEND /97 /2025 ()
350	D-ABLAPL/25438/2025 ABLAPL/9931/2025	STATE OF ODISHA JWALA PRATAP SINGH VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// GURUNDIA /18 /2025 ()
351	D-ABLAPL/25410/2025 ABLAPL/9932/2025	STATE OF ODISHA PURUSATTAM PARIDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// NIKIRAI /292 /2025 ()

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352	D-ABLAPL/25443/2025 ABLAPL/9933/2025	SK. JAWED AKBAL VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	GHASIPURA /309 /2025 () //
353	D-ABLAPL/25448/2025 ABLAPL/9934/2025	JISUKHRISTA PRUSTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /463 /2025 () //
354	D-ABLAPL/25428/2025 ABLAPL/9935/2025	SUNIL GIRI @ SUNIL KUMAR GIRI VS STATE OF ODISHA	AMIT KUMAR PATRA VS	SABARANG /194 /2025 () //
355	D-ABLAPL/21583/2025 ABLAPL/9936/2025	PRANAY @ PRANOYARUDRA DASH VS STATE OF ODISHA	DEEPAK PANDA VS	BAIDYANATHPUR /342 /2025 () //
356	D-ABLAPL/25241/2025 ABLAPL/9937/2025	SUSHAMA MOHANTY @ SUSAMA MOHANTY VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	RASGOBINDPUR /288 /2025 () //
357	D-ABLAPL/25554/2025 ABLAPL/9938/2025	KISHOR ADHYA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// /0 () //
358	D-ABLAPL/25287/2025 ABLAPL/9939/2025	SALIL NAYAK @ SALIL KUMAR NAYAK @ BABALU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RAYAGADA TOWN /260 /2025 () //
359	D-ABLAPL/25460/2025 ABLAPL/9940/2025	SIBARAM SAHU VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	KOTINANDA /309 /2025 () //
360	D-ABLAPL/24772/2025 ABLAPL/9941/2025	SANKET KUMAR PATRA VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	DHAULI PS /166 /2025 () //
361	D-ABLAPL/25434/2025 ABLAPL/9942/2025	SIMANCHAL KHATEI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BURLA /183 /2007 () //
362	D-ABLAPL/25411/2025 ABLAPL/9943/2025	LAXMAN KARMI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	KANTAMAL /37 /2025 () //
363	D-ABLAPL/25452/2025	SHEKHAR NAYAK	DHANANJAYA MUND	PATKURA /668 /2022

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	ABLAPL/9944/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25498/2025 ABLAPL/9945/2025	SHIKHA MAITY @ MAITI VS STATE OF ODISHA	CHHABI BEHERA VS	CUTTACK SADAR /635 /2025 () //
365	D-ABLAPL/25576/2025 ABLAPL/9946/2025	AKSHAYA NAYAK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /143 /2025 () //
366	D-ABLAPL/25571/2025 ABLAPL/9947/2025	MD SHAKIR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CANTONMENT ROAD /201 /2025 () //
367	D-ABLAPL/25577/2025 ABLAPL/9948/2025	GOKULA MAJHI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /147 /2025 () //
368	D-ABLAPL/25573/2025 ABLAPL/9949/2025	MANDAKINI ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	JAGATSINGPUR /619 /2025 () //
369	D-ABLAPL/25579/2025 ABLAPL/9950/2025	ABDUL MAZID VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CANTONMENT ROAD /201 /2025 () //
370	D-ABLAPL/25574/2025 ABLAPL/9951/2025	SMRUTI RANJAN PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP /220 /2025 () //
371	D-ABLAPL/25582/2025 ABLAPL/9952/2025	KUNJA BIHARI SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /166 /2025 () //
372	D-ABLAPL/25575/2025 ABLAPL/9953/2025	BABENA @ ABHAYA GOCHHAYAT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BALIKUDA /388 /2021 () //
373	D-ABLAPL/25583/2025 ABLAPL/9954/2025	BHARATI SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /322 /2025 () //
374	D-ABLAPL/25593/2025 ABLAPL/9955/2025	KRUSHNA CHANDRA MOHAPATRA @ KRISHNA VS	TARA PRASAD MOHAPATRA VS	PURI TOWN /316 /2025 ()

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375	D-ABLAPL/25585/2025 ABLAPL/9956/2025	STATE OF ODISHA RAKESH KUMAR BALA VS	ARUN KUMAR MANSINGH VS	// TOMANDO /107 /2025 ()
376	D-ABLAPL/25596/2025 ABLAPL/9957/2025	STATE OF ODISHA NAKULA BEHERA VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /323 /2019 ()
377	D-ABLAPL/25597/2025 ABLAPL/9958/2025	STATE OF ODISHA PRANAY RAY@ MANGARAJ VS	RITURANJAN CHHOTARAY VS	// BAIDESWAR /136 /2025 ()
378	D-ABLAPL/25586/2025 ABLAPL/9959/2025	STATE OF ODISHA KANCHAN MALA SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// JHARPOKHARIA /162 /2025 () //